

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 425
IA/1902/ND/2024 IA/1492/ND/2024 IA/814/ND/2024
in IB/778/ND/2021

IN THE MATTER OF:

L & t finance limited	...	Applicant
Versus		
Mabsoot Buildhomes India private limited	...	Respondent

Under Section 7 of IBC, 2016

Order delivered on 07.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the I.T. Department : Mr. Gaurav Gupta, SSC, Mr. Shivendra
Singh, JSC, Mr. Yojit Pareek, JSC, Mr. Namit
Gupta, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **18.07.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)